

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

SPECIAL BENCH

COURT-VI

**Item No. 106
201/252/ND/2020**

IN THE MATTER OF:

M/s ND Clothing Pvt. Ltd.

...APPELLANT

Vs.

ROC, NCT of Delhi & Haryana

...RESPONDENT

Section

Under Section 252

**Order delivered on 26.08.2020
(Virtual Hearing)**

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Appellant

For the ROC

For the Income Tax Department

:

**:Mrs. Sweety Khattar Kumar,
AROC**

**:Mrs. Lakshmi Gurung, Sr. St.
counsel**

ORDER

CA 356 of 2020

CA No. 356 of 2020 is an urgent hearing application and the same is allowed.

Heard the submissions made by the counsel for the Income Tax Department as well as AROC. Both have submitted that they have filed their reports. None appear on behalf of the appellant when the matter is taken up for virtual hearing. Therefore in the interest of justice let the matter be listed on Monday i.e. 31st August, 2020.

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**(V.K. Subburaj)
Member (T)**

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**(P.S.N. Prasad)
Member (J)**

(Annu)